

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA NO. 328(ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

**NAME OF THE COMPANY: Shri Raj Kumar Juneja Vs. JD Universal Infra
Ltd.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Sudhanshu Batra, Sr. Advocate with Mr. Aditya Mishra, Mr. Neeraj Gulati, Advocate & Mr. Harrish Khurana, PCS		
	For the Respondent:	Mr. R.K. Gupta, Ms. Swaralipi Deb Roy, Advocates Ms. Romila Mandal and Mr. Ankur Sood for R-4		

ORDER

Arguments of the Respondents part heard. To come up on 11th
December, 2017 for further arguments.

- Sd / -

**(S. K. Mohapatra)
Member (T)**

- S-d - /

**(Ina Malhotra)
Member (J)**